

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 169 of 2011 &
IA No. 255 of 2011**

Dated: 8th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Daman Industries Association Appellant (s)

Versus

**Electricity Department of Daman
and Diu & Anr.**

...Respondent(s)

**Counsel for the Appellant (s) : Mr.M.L. Lahoty
Mr. Paban K. Sharma
Mr. Sukumar Agarwal**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Sneha V., Adv. for R-1.
Mr. Dinesh Kapoor, Adv. for R-2.**

ORDER

Heard the learned counsel for the parties.

Judgment is reserved.

Learned counsel for the parties are directed to file their respective written submissions by **16th December, 2011.**

**(P.S.Datta)
Judicial Member
rkt/ks**

**(Rakesh Nath)
Technical Member**

